

Recommendations of the visit report of Dr. K.R. Syamsundar, Special Rapporteur, NHRC to Children's Homes, Observation Homes, Special Homes and Protective Homes in Chennai, Salem, Madurai and Kanyakumari Districts of Tamil Nadu undertaken in September and November 2013

**IMPORTANT RECOMMENDATIONS/SUGGESTIONS**

1. The building of Children's Home in Madurai District was old and required repairing, which should be attended to immediately.
2. The posts of Head Mistress and Deputy Warden in Children's Home, Madurai were found to be vacant and required to be filled up immediately.
3. The Child Protection Units in Salem, Madurai, Chennai and Kanyakumari Districts did not have a full time District Child Protection Officer and other employees. Suitable action needs to be taken in this regard.
4. There was no appointment of Sub-Inspector as Child Welfare Officers as per the Juvenile Justice (Care & Protection of Children) Act, 2000 as amended in 2006. This too needs to be looked into.
5. The building of the Special Home at Chennai District for children in conflict with law required an urgent and massive repair.
6. Due to want of sufficient staff in the above Special Home, there were difficulties in imparting vocational training.
7. Massive sensitization of officers of all ranks in the State Government is a must.
8. Unacceptable level of vacancies in crucial posts has unfortunately become an acceptable norm. It is suggested that a well balanced committee may be appointed to do a realistic check and suggest for abolition of certain posts and creation of posts in lieu of it.

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